NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2016 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No.232/252/HDB/2017		
NAME OF THE COMPANY	Mouna PropertiesPrivate Limited		
NAME OF THE PETITIONER(S)	Madhusudhan Reddy Gajjala		
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KOMBR SARGAM	Advocate	9000666072	
		Songamment Egnail.	com

Counsel for Respondent(s):

T	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Shri. Naresh Kumar Sangam, learned counsel for the petitioner. Learned counsel for the petitioner submits that the company is facing various litigations and approvals/ sanctions of various authorities are still pending/ in progress. ROC report also received.

Orders reserved.

Member (Technical)

Member (Judicial)